

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009
CC 6335/2009

(From the judgement and order dated 21/07/2008 in TA No.19/2002
of the HIGH COURT OF GUJARAT AT AHMEDABAD)

ASST.COMMR.OF INCOME TAX,VADODARA

Petitioner(s)

VERSUS

ELECON ENGINEERING CO.LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 14/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. V. Shekhar, Sr.Adv.

Mr. H.R. Rao, Adv.

Mr. Sparsh Bhargava, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Mr. Sameer Parekh, Adv.

Mr. Sumit Goel, Adv.

for M/s. Parekh & Co.,Advs.

UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Issue notice.

Mr.Sameer Parekh, learned counsel, accepts notice. List on 17th

Separately, 2009 for final hearing along with S.L.P.(C) No.8363/2009.

Parties to complete their pleadings within eight weeks.

(N. ANNAPURNA)

(MADHU SAXENA)

COURT MASTER COURT MASTER